## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1564/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES:

Spicer India Pvt. Ltd.

V/s.

Tulsi Casting & Machining Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Arun Singh ilb Deepak Chitmic & Chipariles Asing
Co

## **ORDER**

## C.P. No. 1564/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- The connected matters are C.P. No. 1162/2017 and C.P. No. 1218/2017 in respect of the Corporate debtor now listed before this Bench on 24.01.2018. Therefore, this C.P. No. 1564/2017 is required to be tagged along with other Petitions.
- The matter is adjourned to 24.01.2018.

BHASKAKA PANTULA MOHAN

Member (Judicial)

01.01.2018

Sd/-M.K. SHRAWAT Member (Judicial)